



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



I/17497/2023

No. R-24/3/(1)/2023-NSL-II

Date: 02.05.2023

To,

The Secretary,

Department of Telecommunications (DoT),

Sanchar Bhawan, 20, Ashoka Road, New Delhi -110001

Subject: TRAI's Response to the DoT's back-reference dated 27.01.2023 on TRAI's Recommendations dated 17.08.2020 on 'Methodology of Applying Spectrum Usage Charges (SUC) under the Weighted Average Method of SUC assessment, in cases of Spectrum Sharing' - reg.

Through the letter number 1000/01/2020-WR dated 27.01.2023, DoT has referred back the Recommendation No. 3.1 of the TRAI's Recommendations dated 17.08.2020 on 'Methodology of Applying Spectrum Usage Charges (SUC) under the Weighted Average Method of SUC assessment, in cases of Spectrum Sharing' to TRAI with a request to provide its reconsidered view at the earliest.

2. TRAI, after due deliberations, has finalized its response which is enclosed as **Annexure**. In keeping with the practice, a copy of this letter along with the response is being placed on the website of TRAI (www.trai.gov.in).
3. This letter issues with the approval of the Authority.

Enclosure: As above

V. Raghunandan
(V. Raghunandan)
Secretary, TRAI

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